

Minutes of the meeting held on 5th September, 2017 at 1630 hrs.

Present

Shri R.K. Mathur, Chief Information Commissioner
Shri Sharat Sabharwal, Information Commissioner
Prof. M. Sridhar Acharyulu, Information Commissioner
Shri Sudhir Bhargava, Information Commissioner
Shri Bimal Julka, Information Commissioner
Shri D.P. Sinha, Information Commissioner
Shri Amitava Bhattacharyya, Information Commissioner
Secretary to the Commission, assisted by other officers.

Agenda No.1: Action taken on earlier meeting's decision

The Commission was informed of the action taken on the decisions of the Commission's meeting held on 22.08.2017.

Action: JS(Admn)

Agenda No.2: Operation of Section 25 of the RTI Act 2005

Item was discussed and deferred for next meeting of the Commission.

Action: JS(Admn)

Agenda No.3: Format for notice of hearing

The format was approved as submitted with the modification that third party should be informed only through CPIOs.

Action: Registrar

Agenda No.4: Delegation of power to enquire u/s 18 of the RTI Act, 2005

Item was discussed.

Action: JS(Law)

Agenda No.5: Engagement of qualified staff in CIC

The proposed job profile of the Deputy Registrars was considered. It was decided that a comparative statement of qualifications for engagement as Deputy Registrar in the Commission in earlier selections and the proposed one, be submitted in the next meeting of the Commission.

Action: Registrar/JS(Admn)

Agenda No.6: Registration of Complaints

The Commission approved the proposal as submitted.

Action: JS(Admn)

Agenda No.7: Weeding out of link papers, facilitation memos, dak receipt, dispatch, misc. papers etc.

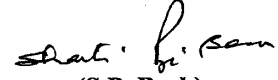
The Commission approved the proposal as submitted

Action: JS(Admn)

Agenda No.8: Draft RTI Rules

It was decided that the item will be discussed in the next meeting of the Commission.

Action: JS(LAW)



(S.P. Beck)

Joint Secretary (Admn)

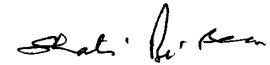
8.09.2017

To

1. PPS to Chief Information Commissioner
2. PPS to Information Commissioner (YA)
3. PPS to Information Commissioner (SH)
4. PPS to Information Commissioner (MP)
5. PPS to Information Commissioner (SA)
6. PPS to Information Commissioner (SB)
7. PPS to Information Commissioner (BJ)
8. PPS to Information Commissioner (DP)
9. PPS to Information Commissioner (AB)
10. PPS to Secretary/PS to Additional Secretary

Copy also to :

1. Registrar/JS(P&B)/ JS(MR) / JS(Law)
2. Shri Sushil Kumar, DS(Admn)
3. Shri S.K. Rabbani, DS(Gen. Admn)
4. Shri T.K. Mohapatra, DR
5. Shri K.A. Talwar, DR
6. Shri U.C. Joshi, DR
7. Shri Dinesh Kumar, DR Consultant
8. Shri Surender Rohilla, Consultant
9. Shri R.L. Gupta, Consultant
10. Shri Vijay Bhalla, Consultant
11. Shri S C Sharma, Consultant
12. Shri R.P. Grover, Consultant
13. Shri H.P. Sen, Consultant
14. Shri K.L. Das, Consultant
15. Shri A.K. Talpatara, Consultant



(S.P. Beck)

Joint Secretary (Admn)

8 .09.2017